

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 705
TO BE ANSWERED ON JULY 23, 2026**

**PROGRESS AND FINALISATION OF THIRD AND FOURTH PHASES OF
KOCHI METRO**

NO. 705 SHRI HIBI EDEN :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the finalisation of the selection of routes for the third and fourth phases of Kochi Metro has been completed, if so, the details thereof including the timeline fixed in this regard and if not, the reasons therefor;**
- (b) whether a funding model has been established for the third and fourth phases of Kochi Metro, if so, the details thereof including the timeline fixed in this regard and if not, the reasons therefor;**
- (c) whether there are any pending proposals from the State Government of Kerala related to the third and fourth phases of Kochi Metro, if so, the details thereof including the timeline fixed in this regard and if not, the reasons therefor;**
- (d) whether any other development plans for income generation of Kochi Metro Rail Ltd. (KMRL) have been decided, if so, the details thereof including the timeline fixed in this regard and if not, the reasons therefor;**
- (e) whether the completion date of the second phase of Kochi Metro has been fixed, if so, the details thereof including the timeline fixed in this regard and if not, the reasons therefor; and**
- (f) whether KMRL has initiated the procurement process for additional trains as part of its expansion plans under Phase II and Phase III development projects, if so, the details thereof including the timeline fixed in this regard and if not, the reasons therefor?**

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a) to (c): No. This Ministry has not received any proposal for the third and fourth phases of Kochi Metro from State Government of Kerala.

(d): Kochi Metro Rail Limited (KMRL) has undertaken various Non-Fare Box Revenue (NFBR) initiatives to enhance its financial sustainability. The major initiatives undertaken includes the following:

- **Semi-Naming Rights / Co-Branding of Metro Stations**
- **Advertisement Rights (Train, Pillar & Station)**
- **Optical Fiber Cable (OFC) Leasing**
- **Allied Infrastructure & Parking Facilities**
- **Short-Term Campaigns, Sponsorships & Shoots**
- **Rental Income from Commercial & Office Spaces**
- **Land Monetization**
- **Development of link bridges**
- **Operation of feeder service such as Autos & Buses**
- **Licensing of space for Telecom Tower**
- **Licensing of space for EV Charging Stations**

(e) and (f): Kochi Metro Phase II project is having route length of 11.2 km which includes procurement of two trains. As per sanction order, the project is to be completed within 4 years from the date of sanction of the Project.
